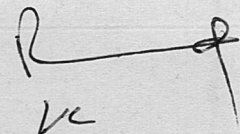


(4)

21.8.2000 Hon. Mr. Justice R.R.K. Thiruvelli, VC
Hon. Mr. S. Dayal, A.M.

list has been revised.
None is present to press this
application, Sri P. Mathur learned
counsel for the respondents is present.
The application is dismissed in
default. No order as to costs.


A.M.


VC

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